

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2063  
(To be answered on the 27<sup>th</sup> July 2017)

PURCHASE OF NEW AIRCRAFT FOR AIR INDIA

2063. SHRI A. ANWHAR RAAJHAA  
SHRI DEVUSINH CHAUHAN  
SHRI PARESH RAVAL

Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री

be pleased to state:-

- (a) whether Air India is operating many aircraft that are old and need to be grounded;
- (b) if so, the details thereof;
- (c) the steps being taken or proposed to be taken by the Government to replace these aircraft;
- (d) the time by which it is likely to be done; and
- (e) whether the Government proposes to buy new passenger planes for Air India

ANSWER

Minister of State in the Ministry of CIVIL AVIATION  
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): As per the existing civil aviation regulations, an aircraft can fly as long as it is technically fit to fly and there is no maximum age bar. Air India is flying with B747s and A320 (Classics) some of which are over 20 years of age.

(c) & (d): For the purpose of replacement of old A-320 and for growth, Air India decided to induct 34 A-320 family aircraft on lease. 13 of these aircraft have already been received and remaining deliveries will be completed by February, 2019.

For the replacement of B747s, Air India is inducting B777 and B787 aircraft for which Air India had signed the agreement with Boeing in 2005. The deliveries of these aircraft will be completed by March, 2018.

(e): No, Madam.

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